

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO 1955  
TO BE ANSWERED ON 5.05.2016

Cartel of Professional Litigants

1955. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of Law and Justice be pleased to state:

- (a) whether the Government is aware of the professional litigants operating in cartel who file cases only to settle them out of court in return for a financial consideration from the other parties;
- (b) if so, the reaction of the Government, thereto; and
- (c) the steps taken/being taken by the Government to identify and stop these extortion cartels of professional litigants in the country?

ANSWER

MINISTER OF LAW AND JUSTICE  
(SHRI D.V. SADANANDA GOWDA)

- (a) to (c) The information is being collected and will be laid on the Table of the House.